

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 121**  
**(IB)-82(PB)/2020**

**IN THE MATTER OF:**

Mr. Pramod Varshney	....	Applicant/petitioner
Vs.		
M/s. Sikka Infrastructure Pvt Ltd.	....	Respondent

**SECTION:**

**Under Section 7 of IBC, 2016**

**Order delivered on 03.02.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Kunal Yograj, Mr. Sumit K. Batra, Mr. Naunidm S. Arora, Advs.
For the respondent		Mr. Sudeep Shrotriya, Mr. Prakhar Singh, Advs. with Mr. Arun AR, for CD

**ORDER**

For order see, CP No. (IB)-1454(PB)/2019.

03.02.2020  
Aarti Makker